

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1997
ANSWERED ON:26.07.2002
UNIFORM CLIENT CODE
AMBATI BRAHMANAIAH

Will the Minister of FINANCE be pleased to state:

- (a) whether the SEBI has received a representation from the Merchants Chamber of Commerce, Kolkata that stock brokers be empowered to manage client funds in line with the system prevalent in the USA;
- (b) if so, the details in this regard; (c) whether the SEBI will have to take precautions regarding electronic transfer of funds in the banking industry before it begins to implement the new system;
- (d) if so, the initial reaction of SEBI to the suggested new system of 'Uniform Client Code' and
- (e) the steps proposed to fashion a new system, to address the concerns of the stock brokers and investors in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANT G. GEETE)

- (a): The Securities and Exchange Board of India (SEBI) has intimated that it has not received any representation from Merchant Chambers of Commerce, Kolkata that stock brokers be empowered to manage client funds in line with the system prevalent in the USA.
- (b) to (e): In view of (a) above, do not arise.